

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 229 of 2012 &
IA No. 368 of 2012**

Dated : 18th March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Reliance Infrastructure Ltd.

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s):

**Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza**

Counsel for the Respondent(s):

**Mr. Krishnan Venugopal, Sr. Adv.
Mr. Avijeet Lala
Ms. Prerna Priyadarshini for R.2
Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra for R-1**

ORDER

Post the matter for further hearing on **2.4.2013 at**
11.00 a.m. and 5.4.2013 at 2.30 p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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